

HIGH COURT OF CHHATTISGARH, BILASPUR

Show Cause Notice

No. 6304
II-14-1/2021

Bilaspur, dated 3 July, 2021

To,

- 1. Shri Arvind Kumar Rajaram Singh Yadav,**
Stenographer (Bilingual),
R/o- G 10/6, High Court Colony,
Bilha Road, Chakarbhata
BILASPUR (C.G.)-495220
- 2. Shri Arvind Kumar Rajaram Singh Yadav,**
S/o Shri Rajaram Singh Yadav,
H.No. 1, Opp-Navjivan Society, Kokan Nagar
BEST Chawl No. 2, R. No.1
Mahul Road, R.C. Marg, Nagar-Chembur,
District-MUMBAI (M.S.)-400074
- 3. Shri Arvind Kumar Rajaram Singh Yadav,**
S/o Shri Rajaram Singh Yadav,
Village- Chhivlaha, Teh-Khaga,
District-FATEHPUR (U.P.)

Subject: Regarding grant of L.W.P. for three months from 25.06.2021.

Reference: Your application dated 25.06.2021.

On the subject and reference cited above, I am directed to inform you that your application dated 25.06.2021 for grant of L.W.P. for 03 months from 25.06.2021 is rejected and you are hereby directed to join your duties within 03 days of this show cause notice positively, other-wise stern disciplinary action including action as per condition no. (2) of your appointment order no. 01 (App.) dated 09.01.2019 will be taken against you.

(Pankaj Sharma)

Additional Registrar (D.E. & E.)

Endt.No. 6305
II-14-1/2021

Bilaspur, dated 3 July, 2021

Copy forwarded to:-

1. The Director, CSJA, High Court of Chhattisgarh, Bilaspur for information,
2. The I/c Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur- with a request to upload the same in the website of this High Court.

*Be uploaded
on website
J.S. 24*

(Pankaj Sharma) 02.07.21

(Pankaj Sharma)

Additional Registrar (D.E. & E.)